

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

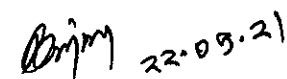
No. 9354 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 22nd Sept., 2021

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

Sl. No.	Name of the Judicial Magistrate First Class	Present place of posting	Civil District
1.	Smt. Shweta Shrivastava, J.M.F.C., Bilaspur	Bilaspur	Bilaspur
2.	Ku. Prerna Ahire, J.M.F.C., Durg, presently posted as Secretary, District Legal Services Authority, Surajpur	Surajpur	Surajpur
3.	Smt. Amrita Dinesh Mishra, J.M.F.C., Durg	Durg	Durg

BY ORDER OF THE HIGH COURT


(Sanjay Kumar Jaiswal)
I/c Registrar General

Endt. No. 9355 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 22nd Sept., 2021

- 1) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment), High Court of Chhattisgarh, Bilaspur *for information.*
- 3) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The District and Sessions Judge, Bilaspur, Durg and Surajpur *for information.*
- 5) Smt. Shweta Shrivastava, J.M.F.C., Bilaspur, Ku. Prerna Ahire, J.M.F.C., Durg presently posted as Secretary, District Legal Services Authority, Surajpur and Smt. Amrita Dinesh Mishra, J.M.F.C. Durg *for information & necessary action.*

- 6) The Additional Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 7) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 8) The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
- 9) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information.*
- 10) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
- 11) Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.

Sanjay
22.09.21
(Sanjay Kumar Jaiswal)
I/c Registrar General